

Allocation to Kerala for Development and Maintenance of National Highways

51. PROF. K. V. THOMAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the central allocation to Kerala for the development and maintenance of National Highways during the current year;

(b) the progress made in the construction of Cochin-Madurai Highway; and

(c) the time by which this Highway is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The central allocation to Kerala for the development and maintenance of National Highways during 1991-92 is as under:

(Rs. in lakhs)

(i) Development of National Highways (Original) works	1700.00
(ii) Maintenance of National Highways	393.23

(b) and (c) Cochin-Madurai road is a newly declared National Highway, the improvement of which is proposed to be taken up in a phased manner depending on priority and availability of funds. Condition Surveys have been undertaken which is essential before any development work can be considered. Some spot improvement estimates have been received from the State Govt. recently and are yet to be sanctioned as Demand for Grants is yet to be passed by Parliament. The improvement of various National Highways is a continuous process and developmental works are sanctioned, keeping in view the existing condition of the highway, traffic intensity, inter-se priority on an all India basis and funds available for the purpose.

DA instalment to Government Employees

52. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) the Consumer Price Index as on 31 December 1990 and 30 June 1991;

(b) whether an instalment of Dearness Allowance (DA) has become due to the Government employees from 1 July, 1991; and

(c) if so, when it is likely to be paid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The All India Consumer Price Index (Base 1960=100) was 981 as on 31st December, 1990. The index for the period ending 30th June, 1991 is likely to be available next month.

(b) Yes, Sir.

(c) As per the existing orders, the instalment of Dearness Allowance due from 1st July would become payable with the salary of September, 1991.

Border Violations by Pakistani Forces

53. SHRI CHANDRA JEET YADAV: Will the Minister of DEFENCE be pleased to state:

(a) the number of border violations made by the Pakistani Army and Air Force during the last three months;

(b) whether the Government have taken up this matter with Government of Pakistan; and

(c) if so, the outcome thereof?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Barring one incident of airspace violation by one Pak aircraft on 24-5-91, there have been no other instances of border violations by the Pakistani Army or Air Force during the last three months.

(b) and (c) The violation of airspace was taken up with the Government of Pakistan to avoid recurrence of such incidents in future.